IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE FOURTH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI

REVIEW I.A.No.1 OF 2025
IN
WRIT PETITION NO: 32606 OF 2024

Between:

M/s. Purna Sai Traders, rep. by its Proprietrix, Mrs. Madhavi Kalva, 8-4-66, Sri Krishna Colony, Hanumakonda-506 002, Warangal District.

...PETITIONER

AND

1. Assistant Commissioner (State Tax), Urban-II, Warangal Division, Warangal.
2. State of Telangana, rep. by its Chief Secretary and Special Chief Secretary to Government (FAC), State Tax Department, Secretariat, Hyderabad.
3. Union of India, rep. by its Secretary, Ministry of Finance, Government of India, 3rd Floor, Jeevan Deep Building, Sand Marg, New Delhi-110 001.
4. Central Board of Indirect Taxes and Customs, GST Policy Wing, Government of India, Ministry of Finance, New Delhi, rep. by its Commissioner (GST).

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased please to review the order dated 02.01.2025 in Writ Petition No.32606 of 2024, passed by the Hon'ble Division Bench-II.

This petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and upon hearing the arguments of SRI KARTHIK RAMANA PUTTAREDDY, appearing on behalf of Petitioner, SRI SWAROOP

OORILLA, SPECIAL G.P. FOR STATE TAX appearing for the Respondent Nos.1&2, the Court made the following: **ORDER**

Sri Karthik Ramana Puttamreddy, learned counsel for the petitioner.

Sri Swaroop Oorilla, learned Special Government Pleader for respondent-State Tax.

Learned counsel for the petitioner seeks to withdraw this petition with the liberty to file appropriate proceedings, if occasion so arises.

The other side has no objection.

Accordingly, this Review Application is dismissed as withdrawn with the liberty prayed for.

SD/-A. SRINIVASA REDDY
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Assistant Commissioner (State Tax), Urban-II, Warangal Division, Warangal.
2. The Chief Secretary and Special Chief Secretary to Government (FAC), State Tax Department State of Telangana, Secretariat, Hyderabad.
3. The Secretary, Ministry of Finance, Government of India, 3rd Floor, Jeevan Deep Building, Union of India, Sand Marg, New Delhi-110 001.
4. The Commissioner (GST), Central Board of Indirect Taxes and Customs, GST Policy Wing, Government of India, Ministry of Finance, New Delhi.
5. One CC to SRI KARTHIK RAMANA PUTTAMREDDY, Advocate. [OPUC]
6. One CC to SRI SWAROOP OORILLA, SPL.G.P for State Tax. [OPUC]
7. One CC to SRI GADI PRAVEEN KUMAR, (Deputy Solicitor General of India), High Court for the State of Telangana at Hyderabad. [OPUC]
8. One CC to SRI DOMINIC FERNANDES, Senior Standing Counsel for CBIC. [OPUC]
9. Two CD Copies.

BSK
LS

HIGH COURT

DATED:04/04/2025



ORDER

REVIEW I.A.No.1 OF 2025
IN
WP.No.32606 of 2024

DISMISSING THE REVIEW APPLICATION
AS WITHDRAWN
WITHOUT COSTS

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6.6

15/4/25